

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1560(KB)2018  
IA(I.B.C)/23(KB)2024, IA(I.B.C)/1857(KB)2023,  
IA(I.B.C)/320(KB)2021, IA(I.B.C)/784(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	UNION BANK OF INDIA VS SPACE MATRIX LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Vikram Wadhwa, Advocate ] for Liquidator  
Mr. Soumitra Lahiri, Liquidator

Mr. Rahul Parasrampur, Adv. ] For the Respondent No. 10 in IA 23 of 2024  
Ms. S. Agarwal, Adv.

Mr. R. S. Banerjee, Adv. ] For Falta Special Economic Zone  
Mr. K. Chatterjee, Adv.

Mr. M. Roy, Adv. ] For the Liquidator

Mr. Mainak Bose, adv. ] For Suspended Management  
Mr. S. Tibrewal, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/23(KB)2024:**
  - a. A last chance is given to file Reply Affidavit in this matter within a period of two weeks.
  - b. List this matter **on 12.06.2024.**
3. **IA(I.B.C)/784(KB)2024:**
  - a. This is an application for placing on record the 17<sup>th</sup> Progress Report which is placed at page 19 onwards and this application is supported by an affidavit at page 15 onwards.

b. The 17<sup>th</sup> Progress Report is taken on record and accordingly this  
**IA(I.B.C)/784(KB)2024 is allowed and disposed of.**

4. **IA(I.B.C)/320(KB)2021:**

a. List this matter also **on 12.06.2024.**

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**